

Fourteenth Loksabha

Session : 8

Date : 04-08-2006

Participants : Patel Shri Dahya Bhai V.

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Title : Motion regarding 22nd Report of Committee on Private Members' Bills and Resolutions.

SHRI DAHYABHAI VALLABHBHAI PATEL (DAMAN AND DIU): I beg to move:

“That this House do agree with the Twenty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 2nd August, 2006. ”

MR. CHAIRMAN: The question is:

“That this House do agree with the Twenty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 2nd August, 2006. ”

The motion was adopted.

... (Interruptions)

MR. CHAIRMAN: Now, we would go to Item No. 15 -- Further discussion on the Resolution moved by Shri Sarbananda Sonowal.

Shri Aaron Rashid to speak.

... (Interruptions)

सभापति महोदय : आसन पैरों पर है, कृपया अपना-अपना स्थान ग्रहण करें।

... (व्यवधान)

MR. CHAIRMAN: I am on my legs. Please go back to your seats.

... (Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, the rights of the Private Members are being

hijacked... (*Interruptions*)... It is the first time in the history of the Indian Parliament... (*Interruptions*)